

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.02.2021 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 1071 & 2218 of 2020 in Comp. App. (AT) (Ins) No. 968 of 2019	Parvinder Singh Vs. Intec Capital Ltd. & Anr.	Amrita Mishra	Vinod Chaurasia-IRP

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 54 of 2021	Ravinder Kumar Kalra (Director of Suspended Board of EvershineSolvex Pvt. Ltd.) Vs. Ricela Health Ltd. & Ors.	Aalok Jagga	
<b>3.</b>	Comp. App. (AT) (Ins) No. 55 of 2021	Greater Noida Industrial Development Authority Vs. Pramod Agrawal & Anr.	U.N.Singh	
<b>4.</b>	Comp. App. (AT) (Ins) No. 56 of 2021	The Assistant Commissioner of Central Tax Vs. V. Shanker RP for M/S Sri Ramanjaneya Ispat Pvt. Ltd.	Joseph Constant Kullu	
<b>5.</b>	Comp. App. (AT) (Ins) No. 57A-57B of 2021	Nikhil Keherchand Jain Vs. Bank of Baroda (erstwhile Dena Bank Merged with Bank of Baroda) & Anr.	Henna George	
<b>6.</b>	Comp. App. (AT) (Ins) No. 58 of 2021	Vibrant Buildwell Pvt. Ltd. Vs. Dilwara Leasing and Investment Ltd.	Tushar Thareja	
<b>7.</b>	Comp. App. (AT) (Ins) No. 67 of 2021	Shri Om Prakash Patel Vs. Raj Rajeshwari Sugar Pvt. Ltd. Through IRP & Anr.	Kumud Shekhar	

**For Admission (After Notice)**

<b>8.</b>	Comp. App. (AT) (Ins) No. 849 of 2020	Mohan Gems & Jewels Pvt. Ltd. Through its Liquidator, Debashish Nanda Vs. Vijay Verma & Anr.	Niharika sharma	Abhishek Parmar-R1 Vikas Mehta-R2
<b>9.</b>	Comp. App (AT) (Ins) No. 885 of 2020	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 O.P. Gaggar-R2 Aarti Singh-R3, R4 & R5 Sanjib Das-R6 Shilpa Thakur-R7 Shaunak Mitra-R8
<b>10.</b>	Comp. App. (AT) (Ins) No. 945 of 2020	Shailendra Singh Vs. Nisha Malpani & Anr.	Abhishek Parmar	Ankur Gupta-R1 Saahila Lamba-R2 Nisha Malpani-RP
<b>11.</b>	Comp. App. (AT) (Ins) No. 990 of 2020	Shree Pathology Laboratory Vs. Bigdream Ventures Pvt. Ltd.	Tarun Arora	

**12:00 Noon**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>12.</b>	Comp. App. (AT) (Ins) No. 473 of 2020  <b>Part Heard</b>	RKKR Steels Pvt. Ltd. Vs. Ramakrishnan Sadasivan, Liquidator of Surana Industries Ltd.	Kartik Malhotra	Ramakrishnan Sadasivan
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Orders**

<b>13.</b>	I.A. No. 2372 of 2020 in Comp. App. (AT) (Ins) No. 808 of 2020	Vishal Ghisulal Jain Through Authorised representative Tanushree Jashant Patil Vs. Union Bank of India	Sowmya Saikumar	
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After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

**For Hearing**

<b>14.</b>	Comp. App. (AT) (Ins) No. 582 of 2020  <b>Part Heard</b>	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr.  <b>With</b>	SharadTyagi	Sanjay Kumar Singh- R1 Neeraj Kumar Gupta-R2
<b>15.</b>	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	Avinash Bhati	

**Note: The Court will rise at 03:00 PM.**

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**By the order of Hon'ble Acting Chairperson**

-sd/-  
**Registrar**